

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:244  
ANSWERED ON:24.11.2005  
REVIVAL OF INSTRUMENTATION LTD.  
Krishnadas Shri N.N.

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government proposes to revive the Instrumentation Ltd;
- (b) if so, the details thereof;
- (c) whether any revival scheme has been sanctioned for the company;
- (d) if so, the steps taken to implement it; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

- (a) and (b) In view of BIFR directives, the Government of India have decided to finalise a Modified Revival Scheme to be placed before the Board for Reconstruction of Public Sector Enterprises (BPRSE) for financial restructuring of the company.
- (c) to (e): The revival scheme of the company was sanctioned by BIFR in March 1999 which interalia included infusion of Government of India funds to the tune of Rs.66.00 crore and reliefs and concessions amounting to Rs.42.98 crores. It resulted in achieving manpower rationalization and improvement in performance of the company. However, the delay in sale of land at Kota and delay in commencement of implementation of the scheme made it difficult for the company to clear the intervening losses.